

MINUTES OF THE MEETING NO.01 (2025-26) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 01.05.2025 AT 11:00 AM, VANIJYA BHAWAN, NEW DELHI

Meeting No. 01 (2025-26) of EXIM Facilitation Committee (EFC) held in hybrid mode under the Chairmanship of Shri Abhinav Gupta, Additional DGFT at 11:00 AM on May 01, 2025, Vanijya Bhawan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting: -

- a) Dr. B. Balaji, Secretary, NBA
- b) Dr. Brijesh Tripathi, Deputy Director- CIB&RC
- c) Shri Animesh Das, IFS, DoNER - Tripura
- d) Dr. Rahul Roahnkhar, Livestock Officer, D/o AHD
- e) Shri Pravin L Agrawal,, Director, NTFP Centre of Excellence (NCE)
- f) Shri Nitin Bharti, Section Officer, Ministry of Mines
- g) Shri Sanjay Kumar Chauhan, AIGF, MoEF&CC (SU Division)
- h) Dr. M M Khan, representative from DD(PP)

In attendance:

- i. Shri Moin Afaq, Joint DGFT
- ii. Smt. Pratibha Kumari, Deputy DGFT
- iii. Shri Santosh Tripathi, Section Officer

3. Altogether 119 applications were considered by the EFC, out of which 51 cases were approved, 4 cases were rejected, 2 cases were closed, 13 cases are under deficiency and remaining 49 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

Sl- No	Name of the Firm	DGFT File No-	Item Description	Date of receipt	Decision of EFC / remarks
Applications related to Seeds for Sowing Purpose					
1	NUNHEMS INDIA PRIVATE LIMITED	0750AM25	Of Onion Seeds	10.11.2024	Deferred Due to want of additional documents/ information from the firm.
2	NUR INTERNATIONAL	0799AM25	Onion Seeds	03.12.2024	Approved The firm has submitted the relevant documents as per the SoP.
3	S K TRADING COMPANY	0801AM25	Onion Seed (Suksagar)	03.12.2024	Approved The firm has submitted the relevant documents as per the SoP.
4	UTTAM & BROTHERS	0822AM25	Onion seeds	17.12.2024	Approved The firm has submitted the relevant documents as per the SoP.
5	ABRAR BROTHERS AND COMPANY	0902AM25	Onion Seeds red	22.01.2025	Approved The firm has submitted the relevant documents as per the SoP.

6	SEEDWORKS INTERNATIONAL PRIVATE LIMITED	0997AM25	Hybrid Paddy Seeds US-77	27.02.2025	Approved The firm has submitted the relevant documents as per the SoP.
7	ANKUR SEEDS PVT LTD	1034AM25	Paddy Seeds Ankur Jyotika	11.03.2025	Deferred Due to want of additional documents/ information from the firm.
8	ZENITH HYBRID SEEDS PRIVATE LIMITED	1045AM25	Paddy seeds	17.03.2025	Approved The firm has submitted the relevant documents as per the SoP.
9	GPA GREENPLANT AGRITECH PRIVATE LIMITED	1061AM25	Paddy Seeds	23.03.2025	Approved The firm has submitted the relevant documents as per the SoP.
10	RALLIS INDIA LIMITED	1066AM25	PADDY SEEDS MR 8333 in pack size 1 kg	26.03.2025	Approved The firm has submitted the relevant documents as per the SoP.
11	KR AGRO FARM	1069AM25	Onion Seeds - Red Onion Allium cepa var. Avathar/ var. Vaisali	28.03.2025	Approved The firm has submitted the relevant documents as per the SoP.
12	R.D.Seeds	0001AM26	Onion seeds	01.04.2025	Approved The firm has submitted the relevant documents as per the SoP.
13	ARIZONA SEEDS PRIVATE LIMITED	0004AM26	Onion Nasik Red N-53	01.04.2025	Approved The firm has submitted the relevant documents as per the SoP.
14	ARIZONA SEEDS PRIVATE LIMITED	0005AM26	Onion Nasik Red N-53	01.04.2025	Approved The firm has submitted the relevant documents as per the SoP.
15	VNR SEEDS PRIVATE LIMITED	0007AM26	paddy seeds 2233	02.04.2025	Approved The firm has submitted the relevant documents as per the SoP.
16	SAVANNAH SEEDS PRIVATE LIMITED	0008AM26	Of seed quality-Sava 7501/ Sava 7301/ ECCO910 FP/ ECCO930 FP	02.04.2025	Approved The firm has submitted the relevant documents as per the SoP.
17	A. K. LASKAR NURSERY	0010AM26	Onion Seeds	06.04.2025	Deferred Due to want of additional documents/ information from the firm.
18	SYNGENTA INDIA PRIVATE LIMITED	0014AM26	Paddy Rice Seed	11.04.2025	Approved The firm has submitted the relevant documents as per the SoP.
19	NAJAAT SEED CENTRE	0022AM26	Onion Seeds	16.04.2025	Approved The firm has submitted the relevant documents as per the SoP.
20	PAN SEEDS PRIVATE LIMITED	0024AM26	HY RICE SEEDS FOR SOWING - SUPREME HYBRID DHAN - 15 (HEERA - 15 - PAN 8385	16.04.2025	Approved The firm has submitted the relevant documents as per the SoP.
21	PAN SEEDS PRIVATE LIMITED	0025AM26	HY RICE SEEDS FOR SOWING - SUPREME HYBRID DHAN - 11	16.04.2025	Approved The firm has submitted the relevant documents as per the SoP.

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22	PAN SEEDS PRIVATE LIMITED	0026AM26	HY RICE SEEDS FOR SOWING - SUBORNO - 8 (2007)	16.04.2025	Approved The firm has submitted the relevant documents as per the SoP.
23	DURGA SEED FARM (REGD)	0032AM26	Bombay Red	20.04.2025	Approved The firm has submitted the relevant documents as per the SoP.
24	DURGA SEED FARM (REGD)	0033AM26	Bombay Red	20.04.2025	Approved The firm has submitted the relevant documents as per the SoP.
25	PRASAD SEEDS PRIVATE LIMITED	0034AM26	Hybrid Paddy Seeds Rashmi	21.04.2025	Approved The firm has submitted the relevant documents as per the SoP.
26	BHARAT SEEDS CORPORATION	0035AM26	Onion Seeds Bombay Red/ Red Nasik/ Light Red Gavran	21.04.2025	Approved The firm has submitted the relevant documents as per the SoP.
27	KARANJA SEEDS	0038AM26	Onion Seeds	22.04.2025	Deferred Due to want of additional documents/ information from the firm.
28	KALASH SEEDS PRIVATE LIMITED	0043AM26	Of Onion-8154	25.04.2025	Approved The firm has submitted the relevant documents as per the SoP.
29	KALASH SEEDS PRIVATE LIMITED	0044AM26	Of Onion-86F1/ KSP 97F1/ KSP 189	25.04.2025	Approved The firm has submitted the relevant documents as per the SoP.
30	KALASH SEEDS PRIVATE LIMITED	0045AM26	Of Onion Seeds	25.04.2025	Approved The firm has submitted the relevant documents as per the SoP.
31	RUSSIKA SEEDS INDIA PRIVATE LIMITED	0050AM26	Onion Seeds for Sowing Purpose	28.04.2025	Approved The firm has submitted the relevant documents as per the SoP.
32	SAVANNAH SEEDS PRIVATE LIMITED	0051AM26	Of seed quality-RT 2501/2502	29.04.2025	Approved The firm has submitted the relevant documents as per the SoP.
33	NOOR SEEDS CO	0052AM26	Onion Seed	29.04.2025	Approved The firm has submitted the relevant documents as per the SoP.
Applications related to Seeds for Non-Sowing Purpose					
34	NORTH TRADING COMPANY	0845AM25	Rice Paddy	23.12.2024	Deferred Due to want of additional documents/ information from the firm.
35	NORTH TRADING COMPANY	0846AM25	Rice Paddy	23.12.2024	Deferred Due to want of additional documents/ information from the firm.
36	M/S PURVANCHAL TRADING COMPANY	0847AM25	Rice Paddy	23.12.2024	Deferred Due to want of additional documents/ information from the firm.

37	SHAKAMBARI ENTERPRISES	0875AM25	Non Basmati Rice In Husk (Paddy) Other Than Seed Quality	12.01.2025	Deferred Due to want of additional documents/ information from the firm.
38	OM ENTERPRISES	0883AM25	Non-Basmati Rice Paddy (other than seed quality)	16.01.2025	Deferred Due to want of additional documents/ information from the firm.
39	SOURAV TRADING COMPANY	0885AM25	Non-Basmati Rice Paddy (other than seed quality)	17.01.2025	Deferred Due to want of additional documents/ information from the firm.
40	M/S PURVANCHAL TRADING COMPANY	0918AM25	Rice Paddy	30.01.2025	Deferred Due to want of additional documents/ information from the firm.
41	GOPALDAS PAWAN KUMAR	0964AM25	Non Basmati Rice In Husk (Paddy) Other Than Seed Quality	13.02.2025	Approved The firm has submitted the relevant documents as per the SoP.
42	ANURAG TRADING	0981AM25	Paddy Husk	19.02.2025	Approved The firm has submitted the relevant documents as per the SoP.
43	SUBODH KUMAR SINGH	1022AM25	Non Basmati Rice In Husk Paddy (Other Than Seed Quality)	06.03.2025	Approved The firm has submitted the relevant documents as per the SoP.
44	DIPJYOTI ENTERPRISES	1050AM25	Non Basmati Rice In Husk Paddy (Other Than Seed Quality)	18.03.2025	Approved The firm has submitted the relevant documents as per the SoP.
45	DEV TRADERS	1052AM25	Non Basmati Rice In Husk Paddy (Other Than Seed Quality)	19.03.2025	Approved The firm has submitted the relevant documents as per the SoP.
46	SANTWANA KUMARI GUPTA	1060AM25	Paddy Husk	22.03.2025	Approved The firm has submitted the relevant documents as per the SoP.
47	SAIMA TRADERS	1062AM25	Non-Basmati Rice In Husk Other Than Of Seed Quality	23.03.2025	Approved The firm has submitted the relevant documents as per the SoP.
48	MAA LAXMI TRADERS	0017AM26	Non-Basmati Rice In Husk Other Than Of Seed Quality	13.04.2025	Approved The firm has submitted the relevant documents as per the SoP.
49	SAINIK TRADERS	0039AM26	Paddy Husk (Boilor Consumption Purpose Only)	22.04.2025	Approved The firm has submitted the relevant documents as per the SoP.
50	ADITYA TRADING	0042AM26	Rice in Husk (paddy or rough) other than seed quality	25.04.2025	Approved The firm has submitted the relevant documents as per the SoP.
51	PRINCE TRADERS	0049AM26	Non-Basmati Rice In Husk Other Than Of Seed Quality	27.04.2025	Approved The firm has submitted the relevant documents as per the SoP.
52	NIKHIL TRADERS	0054AM26	Non-Basmati Rice In Husk Other Than Of Seed Quality	29.04.2025	Approved The firm has submitted the relevant documents as per the SoP.
Applications related to other seeds					

53	K K TRADERS HUF	0460AM24	Neem Seed For Medicinal Use	16.05.2023	Deferred Due to want of comments from NBA
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Department of Animal Husbandry and Dairying

54	J. K. ENTERPRISE	1748AM24	PURE SAHIWAL	27.01.2024	Deferred Due to want of comments from D/o AHD.
55	NDDDB DAIRY SERVICES	0602AM25	Frozen Semen Doses	10.09.2024	Deferred Due to want of comments from D/o AHD.
56	NDDDB DAIRY SERVICES	0613AM25	Bovine semen	11.09.2024	Deferred Due to want of comments from D/o AHD.
57	SUNWAYS BIO-SCIENCE LLP	0702AM25	Buffalo :- Pure-bred breeding animals	19.10.2024	Deferred Due to want of comments from D/o AHD.
58	KHASA MURRAH BUFFALO FARMS	0824AM25	Murrah Buffalow Conventional Frozen Semen Straws	18.12.2024	Deferred Due to want of comments from D/o AHD.
59	ZOO AUTHORITY OF KARNATAKA	859AM25	Asian Elephant (Elephas maximus)	01.01.2025	Deferred Due to want of additional documents/ information from the firm.
60	JAI RANI SATI TRADING	0002AM26	Paddy Husk	01.04.2025	Rejected On the basis of the comments received from DoAHD vide OM dated 11.10.2024.
61	Global Sunshine Import Exports	0012AM26	Cow Pair	10.04.2025	Deferred Due to want of comments from D/o AHD.
62	MAYA DAIRY & AGRO PRIVATE LIMITED	0031AM26	Wheat And Groundnuts Straw For Cattel Feed	20.04.2025	Rejected On the basis of the comments received from DoAHD vide OM dated 11.10.2024.
63	N N IMPEX	0036AM26	Wheat Bran	21.04.2025	Rejected On the basis of the comments received from DoAHD vide OM dated 11.10.2024.
64	KBN ENTERPRISES	0037AM26	Cereal straw and husks, unprepared, whether or not chopped, ground, pressed or in the form of pellets- PADDY HUSK	22.04.2025	Rejected On the basis of the comments received from DoAHD vide OM dated 11.10.2024.

Ministry of Environment Forest and Climate Change (SU Division)

65	RAATI RAJAN IMPEX	1276AM24	Red Sanders Wood Obtained From Pattaland In Value Added Product Form Of Various Furniture Sizes	10.08.2023	Approved Comments / NOC received from M/o EF&CC (SU Division) vide OM No.5-23/2022-SU dated 30.04.2025 approving the exports of 23 MTs Red sanders Logs. Actual Exports shall be subject to a valid NOC from NBA.
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66	RAATI RAJAN IMPEX	1277AM24	Red Sanders Wood Obtained From Pattaland In Value Added Product Form Of Various Furniture Sizes	03.09.2023	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
67	S.K.ENTERPRISE	1491AM24	Red Sanders Wood In Log Form	20.11.2023	Approved Comments / NOC received from M/o EF&CC (SU Division) vide OM No.5-47/2023-SU dated 02.05.2025 approving the exports of 10.905 MTs of artificially propagated Red Sanders wood in log form. Actual Exports shall be subject to a valid NOC from NBA.
68	YINDU SANDALWOOD PRIVATE LIMITED	1514AM24	Red Sanders (Wood Logs)/ (Roots)/ (Chips)	26.11.2023	Approved Comments / NOC received from M/o EF&CC (SU Division) vide OM No.5-15/2023-SU dated 29.04.2025 approving the exports of 26.49 MTs Red sanders Logs. Actual Exports shall be subject to a valid NOC from NBA.
69	BHOWMIK ENTERPRISE	0402AM25	Agarwood Seedlings	06.06.2024	Deferred Comments received from M/o EF&CC (SU Division) vide OM dated 06.12.2024. Comments sought from National Biodiversity Authority are awaited.
70	RAATI RAJAN IMPEX	0409AM25	Red Sanders Wood Obtained From Artificial Origin (Pattaland) In Log Form	09.06.2024	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
71	COORG ROSEWOOD TIMBERS PRIVATE LIMITED	0450AM25	Artificially Propagated Red Sanders wood Logs and wood Roots from Patta Land	22.06.2024	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
72	LONG CYCLE CHENNAI	0481AM25	Red Sanders Wood In Log Form Obtained From Artificially Propagated Source From Pattaland	01.07.2024	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
73	S.K.ENTERPRISES	0528AM25	Red Sanders Wood In Log Form & Roots	27.07.2024	Approved Comments / NOC received from M/o EF&CC (SU Division) vide OM No.5-47/2023-SU dated 02.05.2025 approving the exports of 5.589 MT of artificially propagated Red Sanders wood in log form and 0.869 MT of artificially propagated Red Sanders roots. Actual Exports shall be subject to a valid NOC from NBA.
74	ALMIGHTY AQSA	0704AM25	ARTIFICIALLY	19.10.2024	Deferred

	EXPO LLP		PROPAGATED RED SANDERS WOOD LOGS 805 NOS		Due to want of comments / NOC from M/o EF&CC (SU Division)
75	MERHABA INTERNATIONAL	1317AM24	Bamboos-TREATED LOGS	15.09.2023	Closed According to export policy of stated tariff code is Free. Accordingly, EFC has decided to close the case.
76	SRK ENTERPRISES	0844AM25	Sandalwood Oil	23.12.2024	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
77	RAATI RAJAN IMPEX	0946AM25	Red Sanders Wood In Log Form Obtained From Artificially Propagated Source From Pattaland	08.02.2025	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
78	SRI HARE RAMA HARE KRISHNA INDUSTRIES	1025AM25	Red sanders Logs	07.03.2022	Approved Comments / NOC received from M/o EF&CC (SU Division) vide OM No.5/7/2025-SU dated 08.04.2025 approving the exports of 32.612 MTs Red sanders Logs. Actual Exports shall be subject to a valid NOC from NBA.
79	LONG CYCLE CHENNAI	1048AM25	Red Sanders Wood In Log Form Obtained From Artificially Propagated Source From Pattaland	17.03.2025	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
80	LONG CYCLE CHENNAI	1049AM25	Red Sanders Wood In Log Form Obtained From Artificially Propagated Source From Pattaland	17.03.2025	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
81	LONG CYCLE CHENNAI	1070AM25	Red Sanders Wood In Log Form Obtained From Artificially Propagated Source From Pattaland	28.03.2025	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
82	LONG CYCLE CHENNAI	1071AM25	Red Sanders Wood In Log Form Obtained From Artificially Propagated Source From Pattaland	28.03.2025	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
83	MAMON ENTERPRISE	0046AM26	Light to dark colored Agarwood chips which give a distinct aromatic smell after burning	25.04.2025	Approved Based on verification of procurement certificate submitted by firm by DFO, Tripura vide their letter dated 02.05.2025. Actual Exports shall be subject to a valid CITES Permit.
Ministry of Environment Forest and Climate Change (Ozone Cell)					



84	SRF LIMITED	1499AM24	trans-1,3,3,3-Tetrafluoroprop-1-ene (HFO-1234ze(E))	23.11.2023	Deferred Due to want of additional documents/ information from the firm.
85	VIJAY PETROCHEM PRIVATE LIMITED	1046AM25	Saturated fluorinated derivatives of acyclic hydrocarbons:- - 1,1,1,2-Tetrafluoroethane (HFC-134a) and - 1,1,2,2-tetrafluoroethane (HFC-134)- R134A CANS (1000GMS)	17.03.2025	Closed The firm has withdrawn the application vide email dated 10.04.2025.
86	CURIA INDIA PRIVATE LIMITED	1054AM25	Bromofluoromethane (Export for Feedstock purpose only)	20.03.2025	Approved NOC received from M/o EF&CC (Ozone cell) vide OM No. 11/14/2017-OC dated 07.04.2025 approving the exports of 88.5 Kgs Bromofluoromethane (Export for Feedstock purpose only) to UK.
87	KRIS AERO SERVICES PRIVATE LIMITED	1057AM25	Bromotrifluoromethane (Halon-1301)-aircraft fire ex charged with recycled halon agent	20.03.2025	Approved NOC received from M/o EF&CC (Ozone cell) vide OM No. 11/11/2009-OC dated 25.04.2025 approving the exports of 6.2 Kgs Bromotrifluoromethane (Halon-1301)-aircraft fire ex charged with recycled halon agent to USA.
88	REFEX INDUSTRIES LIMITED	1064AM25	Saturated fluorinated derivatives of acyclic hydrocarbons:- - 1,1,1,2-Tetrafluoroethane (HFC-134a) and - 1,1,2,2-tetrafluoroethane (HFC-134)-1,1,1,2-Tetrafluoroethane - HFC-134a	25.03.2025	Approved NOC received from M/o EF&CC (Ozone cell) vide OM No. 11/22/2025-OC dated 16.04.2025 approving the exports of 1170 Kgs Saturated fluorinated derivatives of acyclic hydrocarbons:- - 1,1,1,2-Tetrafluoroethane (HFC-134a) and - 1,1,2,2-tetrafluoroethane (HFC-134)-1,1,1,2-Tetrafluoroethane - HFC-134a to Nepal.
89	VIJAY PETROCHEM PRIVATE LIMITED	1067AM25	Saturated fluorinated derivatives of acyclic hydrocarbons:- - 1,1,1,2-Tetrafluoroethane (HFC-134a) and - 1,1,2,2-tetrafluoroethane (HFC-134)- R134A CANS (1000GMS)	27.03.2025	Approved NOC received from M/o EF&CC (Ozone cell) vide OM No. 11/22/2025-OC dated 16.04.2025 approving the exports of 21600 nos. Saturated fluorinated derivatives of acyclic hydrocarbons:- - 1,1,1,2-Tetrafluoroethane (HFC-134a) and - 1,1,2,2-tetrafluoroethane (HFC-134)- R134A CANS (1000GMS).
90	GUJARAT FLUOROCEMICALS LIMITED	0006AM26	Monochloro Difluoro Methane (Refrigerant R- 22 OR HCFC- 22) (for Non Feedstock Uses)	02.04.2025	Deferred Due to want of comments / NOC from M/o EF&CC (Ozone cell).

Ministry of Mines

91	TORRECID INDIA PRIVATE LIMITED	0677AM25	Micronized Zirconium Silicate	08.10.2024	Deferred Due to want of comments / NOC from MoM.
92	OPAQUE CERAMICS PRIVATE LIMITED	0794AM25	Micronized Zirconium Silicate	30.11.2024	Deferred Due to want of comments / NOC from MoM.
93	OPAQUE CERAMICS PRIVATE LIMITED	0877AM25	Micronized Zirconium Silicate	13.01.2025	Deferred Due to want of comments / NOC from MoM.
94	OPAQUE CERAMICS PRIVATE LIMITED	0903AM25	Micronized Zirconium Silicate	23.01.2025	Deferred Due to want of comments / NOC from MoM.
95	OPAQUE CERAMICS PRIVATE LIMITED	0904AM25	Micronized Zirconium Silicate	24.01.2025	Deferred Due to want of comments / NOC from MoM.
96	OPAQUE CERAMICS PRIVATE LIMITED	0906AM25	Micronized Zirconium Silicate	25.01.2025	Deferred Due to want of comments / NOC from MoM.
97	OPAQUE CERAMICS PRIVATE LIMITED	0910AM25	Micronized Zirconium Silicate	27.01.2025	Deferred Due to want of comments / NOC from MoM.
98	OPAQUE CERAMICS PRIVATE LIMITED	0914AM25	Micronized Zirconium Silicate	29.01.2025	Deferred Due to want of comments / NOC from MoM.
99	OPAQUE CERAMICS PRIVATE LIMITED	0916AM25	Micronized Zirconium Silicate	29.01.2025	Deferred Due to want of comments / NOC from MoM.
100	OPAQUE CERAMICS PRIVATE LIMITED	0917AM25	Micronized Zirconium Silicate	29.01.2025	Deferred Due to want of comments / NOC from MoM.
101	OPAQUE CERAMICS PRIVATE LIMITED	0919AM25	Micronized Zirconium Silicate	31.01.2025	Deferred Due to want of comments / NOC from MoM.
102	OPAQUE CERAMICS PRIVATE LIMITED	0920AM25	Micronized Zirconium Silicate	31.01.2025	Deferred Due to want of comments / NOC from MoM.
103	OPAQUE CERAMICS PRIVATE LIMITED	0925AM25	Micronized Zirconium Silicate	01.02.2025	Deferred Due to want of comments / NOC from MoM.
104	SUKASO CERACOLORS PRIVATE LIMITED	0927AM25	ZIRCOMAT 5 micron / 325 Mesh Powder (Ceramic Opacifier)	04.02.2025	Deferred Due to want of comments / NOC from MoM.
105	OPAQUE CERAMICS PRIVATE LIMITED	0932AM25	Micronized Zirconium Silicate	06.02.2025	Deferred Due to want of comments / NOC from MoM.
106	OPAQUE CERAMICS PRIVATE LIMITED	0933AM25	Micronized Zirconium Silicate	06.02.2025	Deferred Due to want of comments / NOC from MoM.

107	OPAQUE CERAMICS PRIVATE LIMITED	0948AM25	Micronized Zirconium Silicate	10.02.2025	Deferred Due to want of comments / NOC from MoM.
108	OPAQUE CERAMICS PRIVATE LIMITED	0957AM25	Micronized Zirconium Silicate	12.02.2025	Deferred Due to want of comments / NOC from MoM.
109	OPAQUE CERAMICS PRIVATE LIMITED	0965AM25	Micronized Zirconium Silicate	13.02.2025	Deferred Due to want of comments / NOC from MoM.
110	OPAQUE CERAMICS PRIVATE LIMITED	0987AM25	Micronized Zirconium Silicate	21.02.2025	Deferred Due to want of comments / NOC from MoM.
111	OPAQUE CERAMICS PRIVATE LIMITED	0988AM25	Micronized Zirconium Silicate	21.02.2025	Deferred Due to want of comments / NOC from MoM.
112	OPAQUE CERAMICS PRIVATE LIMITED	1030AM25	Micronized Zirconium Silicate	08.03.2022	Deferred Due to want of comments / NOC from MoM.
113	OPAQUE CERAMICS PRIVATE LIMITED	1039AM25	Micronized Zirconium Silicate	12.03.2025	Deferred Due to want of comments / NOC from MoM.
114	GAMMA ORIENTAL TRADERS	0834AM25	Pyrophyllite (Chips/Lumps/Powder)	20.12.2024	Deferred Due to want of comments / NOC from MoM.
115	OPAQUE CERAMICS PRIVATE LIMITED	1058AM25	Micronized Zirconium Silicate	20.03.2025	Deferred Due to want of comments / NOC from MoM.
116	ASPEN GLOBAL	1059AM25	Silica Sand, not of River Origin, BYE-PRODUCT of Kaolin Mining ; quality SiO ₂ >95%	21.03.2025	Deferred Due to want of comments / NOC from MoM.
Ministry of Petroleum & Natural Gas					
117	ARSS BIOFUEL PRIVATE LIMITED	0979AM25	DENATURED ETHYL ALCOHOL (ETHANOL)	25.04.2025	Deferred Due to want of comments / NOC from MoP&NG.
Miscellaneous Applications					
118	INTECH ORGANICS LIMITED	0979AM25	Vinyl Bromide	19.02.2025	Deferred Comments from M/o EF&CC (Ozone cell) received vide OM dated 19.03.2025 Further, comments of CIB&RC has been sought.
119	INTECH ORGANICS LIMITED	0048AM26	Methyl Bromide	27.04.2025	Deferred Due to want of comments from CBI&RC

Note:

- I. **Deferred Cases:** Cases marked as *Deferred* indicate that a final decision is pending due to non-receipt of comments or No Objection Certificates (NOCs) from the concerned

- technical authorities, pending submission of additional information or clarification by the applicant, or requirement of verification of specific documentary evidence. These cases remain under consideration and shall be re-tabled once the requisite inputs are received.
- II. **ii. Approved Cases:** Cases marked as *Approved* denote that the Export Facilitation Committee (EFC) has accorded its approval, and export authorisations have been or will be issued by DGFT accordingly.
- III. **Approved Post-facto:** Cases indicated as *Approved Post-facto* refer to those in which export authorisation was issued by DGFT with the prior approval of the Chairman, EFC under Para 2.48(c) of the Handbook of Procedures (HBP), 2023. This is in line with Para 2.51 of the HBP, which empowers the Chairman, EFC to grant authorisation in cases where subsequent receipt of recommendations/NOCs from concerned technical agencies reveals no material divergence of views. Such cases are formally placed before the EFC in its next meeting for post-facto ratification.
- IV. **Dropped Cases:** Cases shown as *Dropped* are those where the applicant firm has remained non-responsive to repeated queries from DGFT and/or the concerned Administrative Ministry/Department and has failed to furnish requisite documentation or clarification within the stipulated period. These cases are removed from the active EFC agenda. However, upon receipt of complete information/documents, such cases may be reopened with a fresh application date.
- V. **Rejected Cases:** Cases marked as *Rejected* denote that the EFC, in consultation with the relevant Administrative Ministry/Department, has decided to deny authorisation. Grounds for rejection may include lack of support from the technical agency, failure to furnish mandatory documents, or non-compliance with procedural timelines (including responses to deficiency letters). No further communication shall be issued in such cases; however, the applicant may request a review of the EFC's decision by approaching DGFT.
- VI. **Closed Cases:** Cases listed as *Closed* indicate that, upon consultation with the concerned Administrative Ministry/Department, it has been concluded that the proposed export item does not fall under the category requiring a Restricted Export Authorisation. Accordingly, no further processing is necessary.



